

in water resources between the States, a Standing Committee of the National Water Resources Council has been constituted in April, 1990. The Standing Committee held one meeting in September, 1990 to resolve issues connected with sharing of Yamuna waters (up to Okhla).

The inter-State Water Disputes relating to the distribution of water of river Krishna among the States of Andhra Pradesh, Karnataka and Maharashtra; river Godavari among the States of Maharashtra, Karnataka, Andhra Pradesh, Madhya Pradesh and Orissa; river Narmada among the States of Gujarat, Madhya Pradesh, Maharashtra and Rajasthan; have already been resolved by the Centre through constitution of Tribunals. The further reports of these Tribunals were given on 27-5-1976, 7-7-1980 and 7-12-1979 in respect of Krishna, Godavari and Narmada waters disputes respectively.

#### **Impact of Bovine Growth Hormone on Animals and Human Beings**

2167. SHRIMATI D. K. BHANDARI: Will the Minister of AGRICULTURE be pleased to state:

(a) Whether Bovine Growth Hormone is injected into the lactating animals to increase the production of milk;

(b) if so, the details thereof;

(c) whether the Government are aware of the adverse effect of BGH on animal and human beings;

(d) if so, the details thereof; and

(e) the research undertaken by NDDB and NDRI, Karnal in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K. C. LENKA): (a) Yes, Sir.

(b) The hormone was found to be effective for water buffaloes when administered daily in doses of 25 mg and 50 mg, intramuscularly. The observed increase in milk production was 16.8 to 29.5 per cent.

(c) to (e) Research trials in NDRI and NDDB have been conducted to assess the effect of BGH on the health of lactating crossbred cows and buffaloes. So far no adverse effect on animal or human health has been demonstrated by the use of BGH.

#### *[Translation]*

#### **Non-Payment of Sales-tax by Maruti Car Dealers in Delhi**

2168. SHRI TEJ NARAYAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have taken action against some Maruti car dealers in Delhi for not making payment of Sales-tax and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) During the process of assessment of sales-tax in respect of the financial year 1990-91, an amount of Rs. 6,45,109/- has been found outstanding against three Maruti car dealers of Delhi. The Sales Tax authorities in Delhi have reported that they are seized of the matter and appropriate action has been initiated to recover the dues.

#### **FAX Facility in Delhi**

2169. SHRI ARVIND NETAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the places in Delhi where FAX facility is available;

(b) whether the FAX facility by the Credit Card is denied at the Media Centra at Shastri Bhawan; and

(c) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Names of places in Delhi where FAX facility is provided by DOT/MTNL is given in the attached statement.

(b) No, Sir.

(c) Does not arise.

### STATEMENT

*Names of Central Telegraph Office, Departmental Telegraph Offices and Telecom Centres from where FAX facility is available in Delhi:*

1. Central Telegraph Office, located at Eastern Court, New Delhi.

2. Departmental Telegraph Offices located at:—

- (a) Azadpur
- (b) Chandni Chowk
- (c) Kashmeri Gate
- (d) Daryaganj
- (e) Krishna Nagar
- (f) Lodhi Road
- (g) Prasad Nagar
- (h) Nehru Place
- (i) Parliament House
- (j) Rajouri Garden
- (k) Transport Centre
- (l) International Telegraph Office, Bangla Sahib Marg.
- (m) Chanakya Puri.

3. Telecom Centres located at:—

- (a) Indira Gandhi International Airport
- (b) Palam Airport
- (c) Pragati Maidan
- (d) All India Institute of Medical Sciences
- (e) Laxmi Nagar
- (f) Lajpat Rai Market
- (g) Hauz Khaz
- (h) Jorbagh

(i) Arunachal Bhawan

(j) Shastri Bhavan Media Centre

(k) Parliament House Annexe

(l) Customer Service Centre, Eastern Court

(m) Rajouri Garden.

### Linkage of Banas and Chambal Rivers

2170. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether there is any proposal to link Banas and Chambal rivers: and

(b) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) No, Sir.

(b) Does not arise.

[English]

### Intervention Sought to Prevent Damage to Shia Holy Shrines

2171. SHRI RAM NAIK: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Supreme Council of Ulema and Khutaba has sought the intervention of the Government of India to prevent further damage and destruction to Shia holy Shrines in Iraq: and

(b) if so, the action taken by the Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) and (b) Yes, Sir. Our embassy in Baghdad has been instructed to ascertain full facts with a view to considering appropriate action.